

*[Translation]***CBI ENQUIRY**

5444. SHRIMATI SURYAKANTA PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether the enquiry had been conducted by CBI in respect of Central Excise and Customs of Ahmedabad, Rajkot and Vadodra;

(b) if so, the details of such enquiry together with amount involved in the racket detected in this regard;

(c) whether no action has been taken on the said report by the Government and the Department; and

(d) if so, the reasons for not taking any action thereon together with the names and addresses of the guilty persons of this racket?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (d) The information is being collected and will be laid on the table of the House.

*[English]***Agro-Based Industries**

5445. SHRI BIKRAM KESHARI DEO: Will the Minister of INDUSTRY be pleased to state the details of the agro-based industries proposed to be set up with Central assistance during 1998-99, State-wise, particularly in Orissa?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): Khadi & Village Industries Commission (KVIC) provides project based financial assistance for development of village industries (VI) under its purview, including agro-based industries. As such, the number of projects to be set up during 1998-99 financial year depends upon the receipt of the project proposals from the entrepreneurs and their acceptability by the banks.

Village Industries processing cereals, pulses, fruits, vegetable and milk are important agro-based industries under the purview of the KVIC.

KVIC has proposed to set up one project for fruits and vegetable processing and milk based industry in addition to the following projects agreed under processing of cereals and pulses in Orissa State during 1998-99:

Paddy Units	36
Rice Mill	6
Dal Mill	5

KVIC has also approved agro-based village industries units in the Budget of Orissa State Board under its continuation programme as per the details given below for the period 1.04.98 to 30.09.98. Further proposals from the Orissa State Board are yet to be received.

(a) Village Oil Industry	45
(b) Processing of cereals and pulses:	
Masala	150
Bakery Units	130
Atta Chaky	150
Papad Units	150
Noodles	10
Poha, Murmura	100

Public Investment in Infrastructural Development

5446. PROF. P.J. KURIEN: Will the Minister of FINANCE be pleased to state:

(a) whether the public investment in the infrastructural sector has been on the decline during the last ten years;

(b) if so, the details thereof, sector-wise;

(c) whether there has been a corresponding increase in private investment in these sectors;

(d) if so, the sector-wise details thereof;

(e) whether India has not been able to attract sufficient private investment in these sectors even after liberalisation of the economy; and

(f) if so, the measures being taken to remedy the situation?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) and (b) Public investment in major infrastructure sectors, as per Central Plan Outlay given in the Expenditure Budget has increased from Rs. 10,583 crore in 1988-89 (RE) to Rs. 37,369 crore in 1998-99 (BE). Annual average growth in Central Plan Outlay for the last ten years works out to 25.3 per cent. The Table below gives figures of Central Plan Outlay for major infrastructure sectors for 1988-89 (RE) and 1998-89 (BE):

Table: Central Plan Outlay

	(Rs. Crore)	
	1988-89 (RE)	1998-99 (BE)
1. Power	4164	10906
2. Railways	3850	9500
3. Ports and Light-houses	496	960
4. Roads and Bridges	379	2231
5. Telecommunication	1694	13772
Total	10583	37369